

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY; 1

Original Application No. 361/93

Monday the 3rd day of February 1997.

CORAM: Hon'ble Shri M.R. Kolhatkar, Member(A)

Hon'ble Shri D.C. Verma, Member(J)

Umakant Balehanda Parelkar,
Assistant Director (Safety)
in the Office of Directorate
General Factory Advice Service/
Labour Institutes,
Central Labour Institute Building,
N.S. Mankikar Marg, Sion,
Bombay.

... Applicant.

By Advocate Shri G.K. Masand for Shri V.M. Bendre.

V/s.

The Union of India through
the Secretary to the
Government of India,
Ministry of Labour (ISH-I
Section), Shram Shakti Bhawan
New Delhi.

The Director General
Factory Advice Service/Labour
Institutes, Central Labour
Institute Building, N.S.
Mankikar Marg, Sion,
Bombay.

The Secretary
Union Public Service Commission
Dholpur House, Shajahan Road,
New Delhi.

The Secretary,
Department of Personnel and
Training, North Block,
New Delhi.

... Respondents.

By Advocate Shri R.K. Shetty.

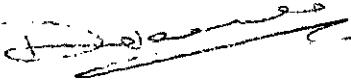
O R D E R (ORAL)

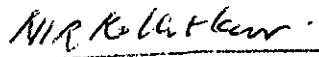
{ Per Shri M.R. Kolhatkar, Member(A) }

Heard Counsel for the parties.

2. Shri Masand states that the applicant has been promoted as Dy. Director(Safety), but further promotions has been blocked. The applicant wishes to file a comprehensive O.A. The present O.A. was with regard to promotion of the applicant relating to the DPC's of 1980, 1982 and 1985 only.

3. In the circumstances O.A. is disposed of as withdrawn with liberty to the applicant to file fresh O.A. as per Rules, if he is so advised.


(D.C. Verma)
Member (J)


(M.R. Kolhatkar)
Member (A)

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